

BUSINESS ADVISORY COMMITTEE

TWENTY-FIRST REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Monday, the 17th March, 1958.

The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each item :—

- (1) The Public Premises (Eviction of Unauthorised Occupants) Bill, 1958 as introduced in Rajya Sabha—Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee of the Houses. 4 hours.
- (2) Discussion under Rule 193 to be raised by Shri J.M. Mohamed Imam on the Report of the *ad hoc* Committee on the Compensation to be paid on the nationalisation of the Kolar Gold Field and Mines. 2 hours.

NEW DELHI,
The 17th March, 1958.

M. ANANTHASAYANAM AYYANGAR,
Speaker.